

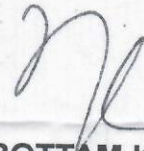
OFFICE OF THE DISTRICT & SESSIONS JUDGE (S-W) DWARKA COURTS: NEW DELHI

ORDER

In view of recent transfers & posting of Judicial Officers vide Hon'ble High Court of Delhi order No.10/DHC/Gaz./G-1/VI.E2(a)/2019 dated 13th March, 2019, a **Sub-Committee of Building Maintenance Committee, Dwarka Courts for implementation of swachhata plan** is hereby re-constituted with immediate effect:-

S.No.	NAME OF THE JUDICIAL OFFICERS	DESIGNATED AS
1	Sh. Prem Kumar Barthwal, Judge I/C Mediation Centre, Dwarka Courts	Chairperson
2	Sh. Sumedh Kumar Sethi, CMM	Member
3	Sh. Jagminder Singh, JSSC/ASCJ/GJ	Member
4	The Administrative Civil Judge (S-W), Dwarka Courts	Member
5	The Secretary, DLSA (S-W), Dwarka Courts	Member

Note:- Any correspondence with the Hon'ble High Court of Delhi is to be done through the undersigned.



(NAROTTAM KAUSHAL)
District & Sessions Judge (S-W)
Dwarka Courts, New Delhi.

No. 7699-772/Committees/DWK/2019

Dated 23-3-19

Copy forwarded for information to:-

1. The Registrar General, Hon'ble High Court of Delhi.
2. The District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
3. All the Judicial Officers concerned, Dwarka Courts, New Delhi
4. The A.O.s (J)/Branch Incharge, Judicial & General Branch, Dwarka Courts, New Delhi.
5. PS/Reader to the undersigned, Dwarka Courts, New Delhi.
6. The Office of CMM, Dwarka Courts, New Delhi.
7. The Website Committee, Tis Hazari Courts, Delhi (with request to upload this order on the official website)
8. The Branch Incharge, Computer Branch, Dwarka Courts (with the direction to upload this order on the official website of Dwarka Courts).
9. The Care Taker, Care Taking Branch, Dwarka Courts (with the direction to assist the Sub Committee for implementation of Swachhata Plan and submit the report of the committee in the General Branch, Dwarka Courts for onward transmission of the same to the Hon'ble High Court of Delhi, New Delhi)

